

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Lok Sabha
UNSTARRED QUESTION NO. : 4457
(TO BE ANSWERED ON THE 27th March 2025)
IMPACT ASSESSMENT OF ELECTRONIC PERSONNEL
LICENSE

4457. SHRI CHANDAN CHAUHAN
SHRI BASAVARAJ BOMMAI
SHRI VISHNU DAYAL RAM
SHRI JAGDAMBIKA PAL
SMT POONAMBEN HEMATBHAI MAADAM

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether any impact assessment was conducted on the transition from physical pilot licenses to Electronic Personnel License (EPL) and if so, the details thereof;**
- (b) whether the implementation of EPL would streamline the licensing process for pilots and if so, the details thereof;**
- (c) the specific measures taken to ensure the security and authenticity of digital pilot licenses and to prevent potential misuse or fraud;**
- (d) whether the Government has received any feedback from airlines, pilot associations or international regulatory bodies regarding the implementation of EPL; and**
- (e) if so, the details thereof along with the action taken in response thereto?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
(Shri Murlidhar Mohol)

(a) to (c): The Electronic Personnel License (EPL) has been issued in conformance with the International Civil Aviation Organisation (ICAO) regulations as stipulated in ICAO Annex 1 on Personnel Licensing and Doc 9379 - Manual of Procedures for Establishment and Management of a State's Personnel Licensing System. The EPL, in India, has been launched on 20th February 2025 with the approval of ICAO.;

The EPL implementation offers certain advantages such as-

- (i) Seamless, Efficient, and Globally accepted Flight Crew Licensing Framework;**
- (ii) Real Time Updates**
- (iii) Environmental and Cost Benefits**
- (iv) Empowering Indian Pilots Globally with Streamlined Verification**
- (v) Anywhere, Anytime Access to Pilot License through mobile hand held devices via eGCA mobile application;**

Accordingly, DGCA India job aid for verification of EPL, has been published on ICAO website under the heading Electronic Personnel Licence. ICAO had published Job Aid on compliance with the necessary requirements such as blueprint, roadmap, challenges of transition from card licence to EPL etc. All the above have been undertaken post several discussions with the ICAO EPL task force.;

The security features of EPL, by India, are in complete compliance with the specifications as per ICAO Annex 1 incorporating both dynamic and static security features.

(d) & (e): As part of stakeholder consultation, a Public notice along with the draft Plan for phased implementation was issued on 5th September 2024. Comments from stakeholders were invited and suggestions received thereafter had been addressed.

Additionally, the details of the Job Aid have been disseminated by ICAO and DGCA India to all other ICAO contracting states regarding the implementation and applicable procedures for verification by Inspectors.
